

NOTICE

I have been directed to inform all the Ld. Advocates that while receiving copy of the reply or the copy of application which is filed, mention receiving name, enrollment number of counsel and mobile number. In case, the receiving is done by the associate counsel or by the clerk of the counsel, he will give the details as to under what capacity he is receiving the copy and would mention his or her name with mobile number.

Carls
27/2/20

Asstt. Registrar (Judicial)

Asstt.
27/2/20